

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 244/2004  
OA 1618/2004

New Delhi, this the 25<sup>th</sup> day of October, 2005

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

Shri Bijender Son of Shri Hawa Singh,  
Ex-E.D.A. of Delhi North Division & r/o  
Indira Colony Narela, Delhi – 110 040, address for  
Service of notices C/o Shri Sant Lal Advocate  
CAT Bar Room, New Delhi – 110 001.

...Applicant

(By Advocate Shri Sant Lal)

VERSUS

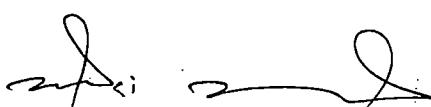
1. Shri Vijay Bhushan, Secretary,  
M.O. Communications & I.T. Dept. of Posts,  
Dak Bhawan, New Delhi – 110 001.
2. Shri Sachin Mittal, Sr. Supdt. Of Post Officers,  
Delhi North Division, Delhi-110 054.

(By Advocate Shri R.P. Aggarwal and Sh. H.K. Gangwani)

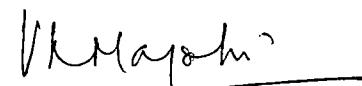
O R D E R (ORAL)

By Shri V.K. Majotra, Vice-Chairman (A):-

Vide order dated 12.9.2005 in WP(C) 17736 of 2005, Hon'ble High Court  
has stayed these proceedings. In view of the above, these proceedings in CP  
are dropped and notices to respondents are discharged. Applicant would be at  
liberty to resort <sup>to</sup> <sub>to</sub> appropriate proceedings after the Writ Petition is decided.



(Mukesh Kumar Gupta)  
Member (J)



(V.K. Majotra)  
Vice-Chairman (A)

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